

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016  
With TP No. 41/397-398/NCLT/AHM/2016 (New)  
C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014  
With C.P. No. 54/397-398/CLB/MB/2013 (Old)**

Coram:

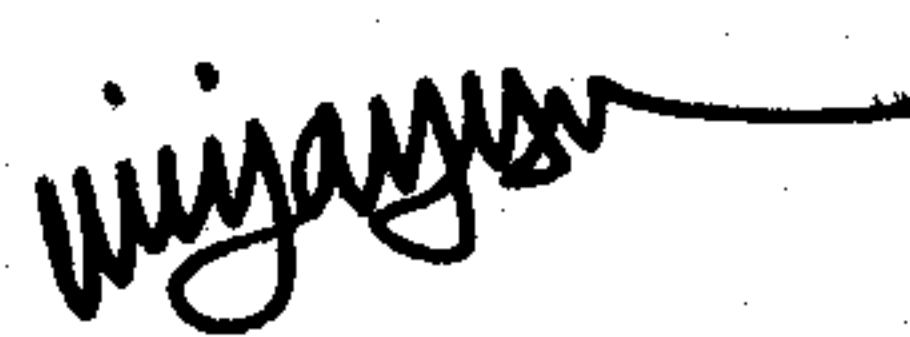

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017**

Name of the Company: Agroweb Trading Pvt. Ltd.  
V/s.  
I-Novate Technologies Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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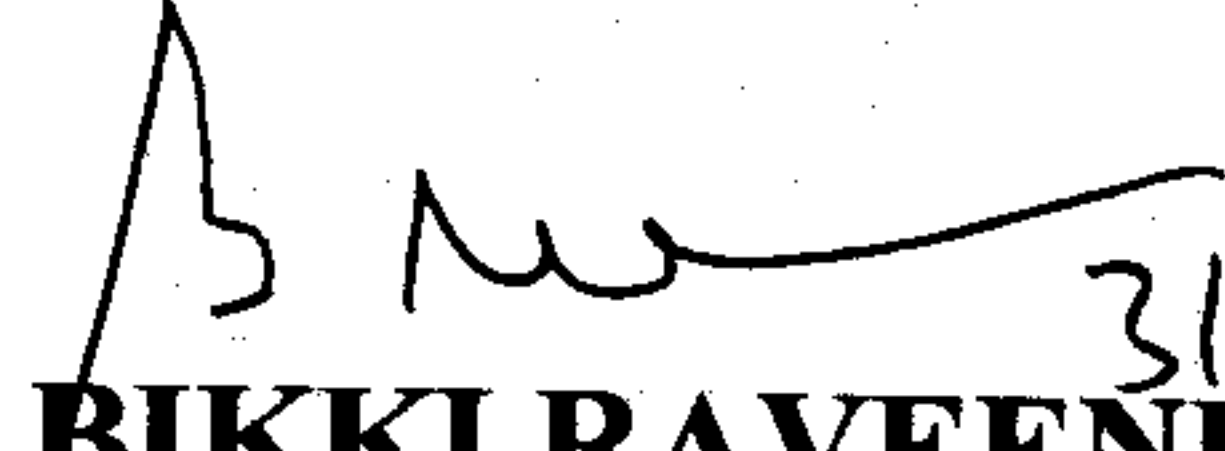
1.	VIJAYESH ATRÉ	ADVOCATE	RESPONDENT 1-6	
2.	NAVIN PAHWA	ADV.	PETITIONER	

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Petitioner. Learned Advocate Mr. Vijayesh Atré present for Respondent Nos. 1 to 6.

At request of petitioner counsel.

List the matter on 15.09.2017 as a last chance.

  
**BIKKI RAVEENDRA BABU**  
MEMBER JUDICIAL

Dated this the 31st day of August, 2017.